

HIGH COURT OF TRIPURA
AGARTALA

No.F.40(1)–HCT/Judl/Roster/2025/4840

15th April, 2025

N O T I F I C A T I O N

It is hereby notified that Hon'ble the Chief Justice has been pleased to constitute a Bench comprising of Hon'ble Mr. Justice S. Datta Purkayastha & Hon'ble Mr. Justice B. Palit which will sit on **16.04.2025 (Wednesday) after rising of Division Bench-III** and will take up **Cont. Cas (C) 22 of 2024**.

It is also notified that the Single Bench-III of Hon'ble Mr. Justice S. Datta Purkayastha and the Single Bench-IV of Hon'ble Mr. Justice B. Palit will sit after rising of the aforesaid Division Bench on that day.

By order,

(Mou Banerjee)
Registrar (Judicial)

No.F.40(1)–HCT/Judl/Roster/2025/4841-4868

15th April, 2025

Copy to: –

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice S. D. Purkayastha, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice B. Palit, Judge, High Court of Tripura, Agartala;

05. The PA attached with the Registrar General, High Court of Tripura, Agartala;
06. The PPS to the Advocate General, Tripura, Agartala;
07. The Chairman, Bar Council of Tripura, Agartala;
08. The Govt. Advocate, High Court of Tripura, Agartala;
09. The Secretary, High Court Bar Association, Agartala;
10. The Secretary, Tripura Bar Association, Agartala;
11. The Dy. Solicitor General of India, Govt. of India, Agartala;
12. The Public Prosecutor, High Court of Tripura, Agartala;
13. The Registrar (Vigilance), High Court of Tripura, Agartala;
14. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
15. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. All the Deputy Registrars, High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. All the Assistant Registrars, High Court of Tripura, Agartala;
20. The System Analyst/The programmer(s), High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
21. All the Superintendents, High Court of Tripura, Agartala;
22. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
23. The Court Master(s), High Court of Tripura, Agartala;
24. The Bench Clerk(s), High Court of Tripura, Agartala;
25. All the Bench Sections, High Court of Tripura, Agartala,
26. Notice Board of the Court-house; and
27. Order File.

Registrar (Judicial)